

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:398
ANSWERED ON:22.04.2013
RESTRICTED ZONES AROUND DEFENCE ESTABLISHMENTS
Argal Shri Ashok

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has put restrictions on construction activities within 200 metre periphery of defence establishments including Defence Research and Development Organisation (DRDO) establishment, Gwalior;
- (b) if so, the details thereof;
- (c) the total number of construction works carried out within 200 metre periphery of DRDO establishment, Gwalior after the year 2005;
- (d) whether there are provisions to relax the 200 metre norms under the Works of Defence Act, 1903; and
- (e) if so, the details of the cases wherein relaxation has been provided by exercising the said provisions?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.398 FOR ANSWER ON 22.4.2013

(a) Yes, Madam.

(b) The restrictions with regards to constructions have been imposed vide SRO 105 dated 30th August 2005 published in the weekly Gazette of India, New Delhi dated 11-17th September 2005 under clause (c) of Section 7 under the provisions of Works of Defence Act 1903 wherein all lands comprised in the area lying within a distance of approximately 200 metres from the crest of the outer parapet of the Defence Research and Development Establishment (DRDE), Jhansi Road, Gwalior in the State of Madhya Pradesh.

(c) Two private constructions started coming up within 200 metre periphery of DRDE after 2005 for which permissions were granted by the Municipal Corporation of Gwalior. After objections were raised by DRDE, Gwalior, the Municipal Corporation withdrew the permission in the light of Gazette Notification 2005 and construction activities were stopped. However, another Building i.e. of Municipal Corporation HQrs, Gwalior has come up in gross violation of the Gazette Notification.

(d) No, Madam.

(e) In view of (d) above, Question does not arise.